



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-113/NCLAT/CHN BEN/2026

Dated: 07th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench will not be taken up on 10.08.2026. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	
2.	Comp App (AT) (CH) (Ins) No. 67/2026 For Stay IA No. 326/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	Mr. Ankit Singal R3
3.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath
4.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors	Mr. Rohan Aloor	Mr. Sripath Rathi R1-R5
5.	Comp App (AT) (CH) (Ins) No. 140/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. AC Venugopal	Mr. Akhil Suresh- R1 Mr. Liju V Stephen- R2
6.	Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	Mr. Jerin Asher Sojan R1-R5 Mr. Sankar P Panicker R6 R9-R12

7.	Comp App (AT) (CH) (Ins) No. 617/2025 For Exemption IA No. 1716/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	Mr.AG Sathyanarayana
----	---	---	-------------------	----------------------

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in